Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: TESTBYPASS Date of Commencement of Liquidation: 12-02-2021; List of stakeholders as on: 15-02-2021; Name of IP: Dummy IP; Last 5 digitof registration number: -1

SI. No.		Category of stakeholders	Summary of Claims Received		Summary of Claims Admitted		Amount of	Amount of claims	Amount of Claims	Details in
			No. of Claims	Amount	No. of Claims	Amount of claims admitted	Contingent Claims	rejected	under Verification	Annexure (Only PDF)
1	1	Unpaid insolvency resolution process costs								NA
2	2	Liquidation costs incurred till date								NA
3	3	Secured financial creditors								NA
2	1	Unsecured financial creditors								NA
5	5	Operational creditors (Workmen)								NA
6	6	Operational creditors (Employees)								NA
7	7	Operational creditors (Government Dues)								NA
8	3	Operational creditors (other than Workmen, Employees and Government Dues)								NA
ξ	9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total							0			